

No.GOB(I) 1/2017

**HIGH COURT OF KARNATAKA,
BENGALURU,**

DATE: 31ST AUGUST, 2017.

NOTIFICATION

The following transfers and postings of Judicial Officers in the cadre of District Judges are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Sudheer Hanumanthappa Koraddi	III Addl. District & Sessions Judge, Ballari, (to sit at Hosapete)	Prl. District & Sessions Judge, Chikkaballapura. (Vice Sri. A.S. Bellunke – due to retire on 31.08.2017)
2	Sri. Pradeep Sattendranath Balikai	I Addl. District & Sessions Judge, Dharwad, (to sit at Hubballi)	Prl. District & Sessions Judge, Vijayapura. (vice Smt. H.B. Muktha – due to retire on 31.08.2017)
3.	Sri. K.M. Rajashekar,	VI Addl. City Civil & Sessions Judge, Bengaluru City.	III Addl. District & Sessions Judge, Ballari, (to sit at Hosapete). (vice Sri. S.H. Koraddi – transferred)

BY ORDER OF THE HIGH COURT

Sd/-
(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, Prl. District & Sessions Judges, Ballari and Dharwad, with a request to make necessary arrangement to relieve the officers concerned and to send proposals for concurrent appointment to the Courts, which will become vacant due to the above transfers.
2. The Prl. District & Sessions Judges, Chikkaballapura and Vijayapura.
3. The Officers concerned.
4. The Courts concerned.
5. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers)/ Registrar (Recruitment)/ Registrar (Admn.)/Registrar (Review and Statistics) and Private Secretary to Hon'ble Chief Justice.
6. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
7. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
8. The J.R.-cum-P.S. to the Hon'ble Chief Justice.
9. The Private Secretary to the Hon'ble Administrative Judge for Ballari, Chikkaballapura, Dharwad and Vijayapura Districts.
10. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
12. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
13. The Accountant General in Karnataka, Bengaluru.
14. The Director, Karnataka Judicial Academy, Bengaluru.
15. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
16. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.

: 3 :

17. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
18. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
19. The Registrar, City Civil Court, Bengaluru City.
20. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
21. The Section Officers of GOB-II/RSB/HVC/HCB/HCA-I/LCBS/HCL/LCA-I, II and III, Branches of this office.
22. Spare copies.